

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 183/2018
M.A. No. 186/2018

New Delhi, this the 1st day of February, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Pooran Lal, Aged 51 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Ram Swaroop,
R/o B-27A, Pochan Pur Extension,
Dwarka Sector-23, Delhi.
2. Madan Lal, Aged 56 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Kanhiya Lal,
R/o 55-A, DDA Flat,
Pandava Nagar, New Delhi.
3. Ashok Kumar, Aged 55 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Malaha Ram,
R/o H.No. 207, Star Apartment,
Sector-9, Rohini, New Delhi.
4. Vinod Kumar, Aged 52 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Malaha Ram,
R/o 1238, Mukharjee Nagar,
New Delhi.
5. S.N. Pandey, Aged 53 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Tulsi Ram Pandey,
R/o B-216, Kutub Vihar Phase-I,
Goyla Diary, New Delhi.
6. Om Prakash, Aged 53 years,
Working as Aircraft Assistant, Group 'C'
S/o Late Shri Sundar Ram,
R/o 2066, Lodhi Road Complex, New Delhi.

7. M.L. Meena, Aged 53 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Parbhati Lal Meena,
R/o H.No. 8A, Block-B, Roshan Vihar,
Part-II, Najafgarh, Delhi.
8. P.N. Tripathey, Aged 53 years,
Working as Aircraft Assistant, Group 'C'
S/o Late Shri S.V. Tiwari,
R/o G-18, Nanakpura, New Delhi.
9. Sujan Singh, Aged 51 years,
Working as Aircraft Assistant, Group 'C'
S/o Late Shri Pratap Singh,
R/o H-285, Nanakpura, New Delhi.
10. S.P. Srivastava, Aged 53 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri V.N. Srivastava,
R/o 101/11, Sector-1, Pushp Vihar,
New Delhi.
11. Surender Singh, Aged 54 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Zile Singh,
R/o B-61, Motibah-I, New Delhi.
12. Subhash Chand, Aged 56 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Roop Chand,
R/o 129/18, Friends Colony,
Gurugram.
13. P.K. Tripathy, Aged 44 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Harihar Tripathy,
R/o B-13, Kutub Vihar Phase-I,
Goyal Diary, New Delhi.

14. S. Majumdar, Aged 47 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Sudhir Majumdar,
R/o C-108, Netaji Nagar, New Delhi.

15. Jagdish Prasad, Aged 45 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Ram Chander,
R/o 119, R.K. Puram, Sector-3,
New Delhi.

16. Bajender Singh, Aged 44 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Randher Singh,
R/o VPO-Kesrenti, Distt. Rohtak,
Haryana.

17. P.K. Dhoria, Aged 31 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Inder Raj,
R/o RZ-64/B, Roshan Garden,
Najafgarh, New Delhi.

18. Lalit Kumar, Aged 34 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Duli Chand,
R/o Vill-Saini Khera,
Near Signature Tower, Sector-30, Gurugram.

19. S.K. Bhatt, Aged 34 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Shirendra Kumar Bhatt,
R/o RZ-240/294, Gali No.4,
Geetanjali Park, West Sagarpur, New Delhi.

20. Sunil Kumar Nagar, Aged 36 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Lekh Ram,
R/o 12, Dairy Farm, Madanpur Khadar,
New Delhi.

21. Mahesh Rana, Aged 34 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Om Prakash,
R/o H.No. 272, Kh. No.1085,
Vill.-Siraspur, New Delhi.
22. Ajit Singh, Aged 34 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Shiv Dayal,
R/o Vill-Rampura, Distt & Teh Rewari, Haryana.
23. Harish Kumar, Aged 29 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Om Prakash,
R/o B-30, New Gopal Nagar,
Dhansa Road, Najafgarh, Delhi.
24. Ranvir Bhatti, Aged 34 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Khem Chand,
R/o VPO-Tigaon Distt. Faridabad, Haryana.
25. Arun Kumar, Aged 30 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Suresh Kumar,
R/o Vill. & PO-Kanti,
Distt. Mahendragarh, Haryana.
26. Vishnu Prakash, Aged 30 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Om Prakash,
R/o Vill-Jasana, PO-Badarpur Road,
Distt. & Teh Faridabad.
27. Gautam Kumar, Aged 33 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Gandhi Ram,
R/o H.N.201, Kasturba Nagar,
O-Block, New Delhi.

28. Yatendar Singh, Aged 29 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Yoginder Singh,
R/o VPO-Damdama Lake,
Teh Sohna, Distt. Gurugram.
29. Manmohan Singh, Aged 29 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Jaspal Singh,
R/o N-328, Kasturba Nagar,
New Delhi.
30. Sajjan Kumar, Aged 27 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Rajesh Kumar,
R/o Vill. & PO : Ladpur, Distt. Jhajjar, Haryana.
31. Sunil Kumar, Aged 31 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Bhoop Chand,
R/o VPO-Bhainsrawli, Teh-Ballabhgarh,
Distt. Faridabad.
32. Sandeep, Aged 29 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Raj Karan,
R/o VPO-Kherla, Distt. Gurugram, Haryana.
33. Pankaj Nagar, Aged 27 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Karambir Nagar,
R/o VPO-Tigaon Faridabad, Haryana.
34. Sandeep Solanki, Aged 30 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Haripal Singh,
R/o Vill-Saini Khera, Near Signature Tower,
Sector 30, Gurugram, Haryana. .. Applicants

(By Advocate : Shri U. Srivastava)

Versus

1. Cabinet Secretariat,
Through the Cabinet Secretary,
Rashtrapati Bhawan,
South East Wing, New Delhi.

2. The Director General of Security,
Directorate General of Security,
O/o The Director Aviation Research Center
(Cabinet Secretariat)
East Block-V, R.K. Puram,
New Delhi.

3. The Special Secretary,
Aviation Research Center,
(Cabinet Secretariat)
East Block-V,
R.K. Puram, New Delhi. .. Respondents

(By Advocate : Shri A.K. Singh)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Heard Shri U. Srivastava, learned counsel for the applicants and Shri A.K. Singh, learned counsel appeared on behalf of the respondents on receipt of advance notice.

2. MA 186/2018 filed for joining together is allowed.

3. The applicants filed the O.A. seeking the following relief(s):
 - “(a) Directing the respondents to place the relevant records pertaining to the present O.A. before their Lordships for the proper adjudication in the matter in the interest of justice.

- (b) Directing the respondents to consider and finalize the case of the applicants who are holding the posts of Aircraft Assistants, which is still pending with the respondents for consideration for amendment of recruitment rules and cadre review/change of cadre to executive cadre in accordance with the relevant rules and instructions as well as the mandatory provision of rules.
- (c) To allow the present O.A. of the applicants with all other consequential benefits and cost.
- (d) Any other fit and proper relief may also be granted."

4. It is submitted that the applicants made number of representations and also got issued Annexure A/6, Legal Notice dated 17.01.2017, ventilating their grievances to the respondents. However, no orders have been passed thereon till date.

5. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the other merits of the case, by directing the respondents to consider Annexure A/6 legal notice dated 17.01.2017 got issued on behalf of the applicants and to pass appropriate reasoned and speaking orders thereon, in accordance with law, within 90 days from the date of receipt of a copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

Order by **DASTI.**

(NITA CHOWDHURY)
Member (A)

/Jyoti /

(V. AJAY KUMAR)
Member (J)